

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.06.2020 (TUESDAY)

COURT – II

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 839 of 2019	Babasaheb Sawalaram Chaware Vs. Punjab National Bank & Anr.	Vijay kumar	P.B.A. Srinivasan

COURT – II (VIRTUAL MODE)

10:35 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 460 of 2020	V N Commercial Corporation Vs. C Srinivasan, Resolution Professional & Ors.	Ashish Rana	
2.	Comp. App. (AT) (Ins) No. 461 of 2020	Corporation Bank Vs. Uluberia Metaliks Pvt. Ltd.	Alok Kumar	
3.	Comp. App. (AT) (Ins) No. 462 of 2020	Toplight Corporation Management Pvt. Ltd. Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Pranav Gadi	Charu Bansal
4.	Comp. App. (AT) (Ins) No. 464 of 2020	Saurabh Bharatbhushan Jain Vs. Excel Tubes & Cones & Anr.	Keith Varghese	
5.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.	Varuna Bhanrale	

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 76 of 2020	Nimmi J Chakola Vs. National Company Law Tribunal, Kochi & Ors.	Srishti Thukral	
2.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	
3.	Comp. App. (AT) No. 79 of 2020	Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors.	Siddhant Buxy	

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By the order of Hon'ble Acting Chairperson

-sd/-

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